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are being prepared for the Board to function and we are bringing out those rules very soon.

SHRI S. MAHANTY: If section 12 is alive then the Board is dead. It comes to that. I want to know if the imposition of the levy has been started.

SHRI D. P. KARMARKAR: The imposition of the levy is provided for in the Act.

SHRI S. MAHANTY: May I know whether it is being collected?

SHRI D. P. KARMARKAR: The Act came into force from the 9th February. Whether the levy is being collected or not I cannot say; I want notice.

SHRI RAJAGOPAL NAIDU: How long will the Government take to frame the Rules?

SHRI D. P. KARMARKAR: The rules are almost ready. They are being processed by the various Ministries. The panels of names have also come in and they are being considered. We expect to issue the rules and constitute the Board in a short time.

SHRI RAJAGOPAL NAIDU: The Act came into force in the month of February 1953 and it is more than one year and two months now!

SHRI D. P. KARMARKAR: The Act was passed in 1953, but it came into force only on and from the 9th February 1954.

BREAKING AWAY WITH COMMONWEALTH

*403. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state whether it is a fact that certain member, countries of the Commonwealth have expressed their dissatisfaction with the present kind of Commonwealth relations and propose to break away from the Commonwealth? THE DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI ANIL K. CHANDA): The Government of India have no information on the subject.

SHRI H. C. MATHUR: May I know whether the delegate from India to the Conference, recently held in Lahore, has not reported to the Government of India about this matter?

SHRI A. K. CHANDA: That was a non-official Conference.

SHRI JAWAHARLAL NEHRU: There was no delegate from the Government of India.

SHRI H. C. MATHUR: Did not the Government of India have any notice of this non-official Conference?

SHRI JAWAHARLAL NEHRU: There were the press reports.

SHRI H. C. MATHUR: Is the Prime Minister aware of the attitude of the Prime Minister of Pakistan in this particular matter of the Kashmir issue and of what the British delegate had said there on the question of Pakistan breaking away from the Commonwealth on the Kashmir issue?

SHRI JAWAHARLAL NEHRU: I have read reports of what was said there, kindly sent to me by some of our colleagues who were there and I am aware of such talks having taken place there.

SHRI P. SUNDARAYYA: Am I to take it from Government that the Government is not aware of the press reports at least, if not officially, that there is a proposal for different kinds of Commonwealth, the present colonial countries coming under one category of Commonwealth and India and other countries under another kind of Commonwealth? Is the Government not aware of such press reports?

SHRI JAWAHARLAL NEHRU: This is the first time I hear of it. I did not know of it, personally speaking, before.